

ITEM NO.1

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6573/2021

M/S. JAIPRAKASH SEWA SANSTHAN

Appellant(s)

VERSUS

NATTHI MAL & ORS.

Respondent(s)

(FOR FDR RENEWAL)

Date : 12-12-2024 This appeal was called on for hearing today.

For Appellant(s)

M/S. Unuc Legal LLP, AOR
Mrs. Sharmila Upadhyay, Adv.
Mr. Pawan R Upadhyay, Adv.
Mr. Sarvjit Pratap Singh, Adv.

For Respondent(s)

Ms. Reena Pandey, Adv.
Mr. Anurag Pandey, AOR

Mr. Gautam Das, AOR
Mr. Gautam Das, Adv.
Mr. Yogendra Singh, Adv.
Mr. Dharendra Kumar Jha, Adv.
Mr. Kumar Pal, Adv.
Mr. Abani Kanta Sahu, Adv.
Mr. Shivam Kumar, Adv.
Ms. Vandana Miglani, Adv.
Ms. Smita Samantaray, Adv.

Mr. Mahesh Thakur, AOR
Mr. B.k. Gautam, Adv.
Mrs. Geetanjali Bedi, Adv.

Ms. Aakanksha Tiwari, Adv.
Mr. Hemant Sharma, Adv.
Mr. Ashutosh Bansal, Adv.
Mr. Nazish Fatima, Adv.

Mr. Shiv Sagar Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. be renewed for a further period of one year.

SUJATA SINGH
Registrar

MG